

## भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

June 20, 2018

## संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

## 7 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr.	Name of the	Office	CoR No.	Issued On	Cancellation
No.	Company	Address			Order Date
1	M/s Lords Steel	10A, Middleton Row, 2 <sup>nd</sup>	14.00255	March	April 09,
	Industries Limited	Floor, Kolkata-700071		18,1998	2018
2	M/s Axon Trading	20, R.N. Mukherjee Road,	05.03228	September	April 24,
	and Manufacturing	Kolkata-700001		10, 1999	2018
	Co. Ltd.				
3	M/s Rasoi Finance	20, R.N. Mukherjee Road,	05.00838	March 11,	April 24,
	Limited (presently	Kolkata-700001		1998	2018
	known as Looklink				
	Finance Limited)				
4	M/s Pallawi	20, R.N. Mukherjee Road,	05.03248	October	April 27,
	Trading and	Kolkata-700001		05,1999	2018
	Manufacturing Co.				
	Ltd.				
5	M/s Surdas	20, R.N. Mukherjee Road,	05.2889	September	May 03, 2018
	Trading and	Kolkata-700001		07, 1998	
	Manufacturing Co.				
	Ltd.				
6	M/s Noble Trading	20, R.N. Mukherjee Road,	05.03280	November	May 03, 2018
	Co. Ltd.	Kolkata-700001		18,1999	
7	M/s Nariman Point	138-B, Jolly Maker	13.00020	February	May 24, 2018
	Finance Limited	Chambers II, Vinay K Shah		18, 1998	
		Marg, 225, Nariman Point,			
		Mumbai-400021			

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release: 2017-2018/3318

Ajit Prasad Assistant Adviser